

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:789

ANSWERED ON:03.03.2008

LOSS OF CROPS DUE TO NATURAL CALAMITIES

Ahir Shri Hansraj Gangaram;Angadi Shri Suresh Chanabasappa;Maharia Shri Subhash;Murmu Shri Hemlal;Nizamuddin Shri G.;Shakya Shri Raghuraj Singh;Vijay Krishna Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) the quantum and value of crops lost/damaged due to natural calamities like snowfall, hailstorm, frost and untimely rains during the last three years, State-wise;
- (b) the claims received and compensation paid to the farmers for the damaged crops during the said period, State-wise;
- (c) whether the beneficiaries faced hardships in receiving their compensation due to disbursement of account payee cheques;
- (d) if so, the details thereof and the steps taken by the Government to disburse the compensation in a farmer friendly manner;
- (e) whether any assessment has been made regarding the impact of such natural calamities on foodgrains production, particularly wheat; and
- (f) if so, the details and outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(SHRI KANTILAL BHURIA)

(a)to(f): The information is being collected and will be laid on the Table of the Sabha.